NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 26.11.2018 NOTICE

Take Notice that the following matters listed on 26.11.2018 in the Court of Registrar at 11:00 AM will not be taken up today. The next date of hearing will be notified shortly.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	MA No. 200 of 2018 in un-numbered Company App.(AT) (Ins)Noof 2018	Macquarie Bank Ltd Vs Shilpi Cables Technologies Pvt Ltd	Ravinder Nath
2.	MA No. 201 of 2018 in un-numbered Company App.(AT) (Ins) Noof 2018	Shankar Vardharajan Vs Dewachand Ramsaran Corporation Pvt Ltd & Anr	Anish R. Shah
3.	MA No. 204 of 2018 in un-numbered Company App.(AT) (Ins) Noof 2018	Signapurkar's Leather House Pvt Ltd Vs. Prime Soles	Manu Yadav
4.	MA No. 199 of 2018 in un-numbered Company App.(AT) Noof 2018	Rajeev Kumar Sharma Vs Registrar Of Companies NCT of Delhi & Haryana	Soniya Gupta
5.	MA No. 202 of 2018 in un-numbered Company App.(AT) No. of 2018	Manoj Bathla & Ors Vs. Vishwanath Bathla & Anr	Sanchit Garga
6.	MA No. 203 of 2018 in un-numbered Company App.(AT) Noof 2018	 Vs Medeor Hospitals Ltd	Pankaj yadav
7.	MA No. 205 of 2018 in un-numbered Company App.(AT) No of 2018	Manjula Jhunjhunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee

By Order Deputy Registrar

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